

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Allocation of Departments amongst Law Officers in the
Srinagar Wing of the Hon'ble High Court of Jammu
and Kashmir and Ladakh.

Government Order No. 2545 -JK(LD) of 2022.
Dated. 19- 05- 2022.

In supersession of all the previous orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, J&K the distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mushtaq Ahmad Chashoo, Additional Advocate General	1. Revenue Department 2. PW (R&B) Department. 3. Jammu and Kashmir Project Construction Cooperation. 4. Jammu and Kashmir Economic Reconstruction Agency. 5. SKIMS
2.	Ms. Asifa Padroo, Additional Advocate General	1. Home Department. 2. Department of Law, Justice and Parliamentary Affairs. 3. General Administration Department 4. Anti Corruption Bureau 5. Jammu and Kashmir Crime Branch 6. All Unlawful Activities Prevention Act Appeals 7. Jammu and Kashmir Legal Services Authority.
3.	Satinder Singh Kala, Additional Advocate General	1. Rural Development Department 2. Housing and Urban Development Department including Housing Board and Urban Local Bodies. 3. Jammu and Kashmir Lake Conservation and Managing Authority. 4. Cooperative Department.

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4.	Irfan Andleeb, Deputy Advocate General	<ol style="list-style-type: none"> 1. Hospitality and Protocol Department 2. Jal Shakti Department. 3. Agriculture Production and Farmers Welfare Department.
5.	Feroz Ahamd Sheikh, Deputy Advocate General	<ol style="list-style-type: none"> 1. Social Welfare Department. 2. Department of Food, Civil Supplies and Consumer Affairs. 3. Custodian Department. 4. Chief Town Planner.
6.	Asif Maqbool, Deputy Advocate General	<ol style="list-style-type: none"> 1. Power Development Department. 2. Jammu and Kashmir Power Development Cooperation. 3. School Education Department. 4. Higher Education Department.
7.	Avtar Singh Sodhi, Deputy Advocate General	<ol style="list-style-type: none"> 1. Civil Aviation Department 2. Horticulture Department 3. J&K Academy of Art, Culture & Languages. 4. Architect Organization.
8.	M. Uthman Gani, Government Advocate	<ol style="list-style-type: none"> 1. Distaster Management Relief Rehabilitation & Reconstruction Department. 2. Animal, Sheep Husbandry and Fishries Department. 3. J&K Agro Industries Department. 4. Khadi & Village Board. 5. Haj and Auqaf 6. Cases pertaining to Jammu Division pending in Hon'ble High Court Srinagar wing.
9.	Mohammad Rais ud Din Ganaie. Government Advocate	<ol style="list-style-type: none"> 1. ARI Trainings Department 2. Srinagar Development Authority. 3. Industries and Commerce Department. 4. Geology and Mining Department. 5. SICOP 6. SIDCO.
10	Sajjad Ashraf, Government Advocate	<ol style="list-style-type: none"> 1. Information & Technology Department. 2. Skill Development Department. 3. Services Selection Board. 4. Estates Department. 5. Youth Services and Sports Department 6. Jammu and Kashmir Sports Council.
11	Muzaffar Ahmad Kirmani Government Advocate	<ol style="list-style-type: none"> 1. Government Press Srinagar. 2. J&K Building and Other Construction Welfare Board. 3. Islamic University of Science and Technology, Awantipora. 4. IMPA.
12	Rekha Wangnoo, Government Advocate	<ol style="list-style-type: none"> 1. Science and Technology Department. 2. Jammu and Kashmir Board of Professional Entrance

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		Examination. 3. Sericulture Department 4. Department of Culture.
13	Insha Haroon, Government Advocate	1. Jammu and Kashmir Resident Commissioner, New Delhi. 2. Transport Department 3. Floriculture Department including Garden and Parks. 4. Information Department. 5. J&K Road Transport Corporation 6. Drugs and Food Control Organization.
14	Illyas Nazir Laway Government Advocate	1. Tourism Department 2. Labour and Employment Department 3. Jammu and Kashmir Cable Car Corporation. 4. Jammu and Kashmir Tourism Development Corporation. 5. Tribal Affairs Department. 6. Election Department.

Forest Department, Finance Department including Financial Corporation, Planning, Development and Monitoring Department, Health and Medical Education Department and any other Department/Corporation that has not been assigned here in above to any Law Officer shall remain with Ld. Advocate General, J&K; and

Mr. Sajjad Ashraf, Government Advocate and Mr. Illyas Nazir Laway, Government Advocate shall assist Ld. Advocate General.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No: Law-Jud/153/2021-10

Dated: 19-05-2022.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Finance Department.
3. Financial Commissioner(Additional Chief Secretary), Health and Medical Education Department.
4. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
5. All Principal Secretaries to Government.
6. Director General of Police, J&K, Srinagar.
7. Principal Resident Commissioner, J&K Government, New Delhi.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
9. All Commissioner/Secretaries to Government.
10. Chief Electoral Officer, J&K, Srinagar.
11. Divisional Commissioner Kashmir.

Achal Sethi

U. Chahal

12. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
13. Registrar, Islamic University of Science and Technology, Awantipora.
14. All concerned Law officers.
15. Director Information, J&K, Srinagar.
16. Director Archives, Archaeology and Museums, J&K, Srinagar.
17. Director Litigation Kashmir.
18. All Officers of the Department of Law, Justice and Parliamentary Affairs.
19. Private Secretary to Chief Secretary for information of the Chief Secretary.
20. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
21. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
22. Government Order File.
23. Concerned File.

Ashish Gupta
19.05.22

Ashish Gupta)

Additional Secretary to Government

(Chalid)
19.05.2022.